


TRIPURA GAZETTE

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PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA
FOREST DEPARTMENT

NO.F.7(44)/FOR/FP-2018-19/RUBBER/38119-177

Dated, Agartala, the 5th December, 2020.

NOTIFICATION

Vide notification number F.7(44)/FOR/FP/2001/Part-II/19,630-729 dated 20 October 2010, detailed procedure for extraction of trees from non-forest areas was prescribed. Paragraph number 3 of the notification prescribed the procedure for permission for extraction of rubber trees.

However, vide notification number F.7(44)/FOR/FP-2018-19/RUBBER/28693-749 dated 16 October 2019, rubber tree has been included among the trees not requiring tree registration certificate and extraction permission. Therefore, the procedure for permission for extraction of rubber trees has become superfluous.

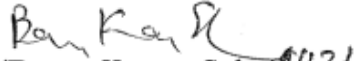
It has, therefore, been decided that the entire paragraph number 3 entitled "Permission for Extraction of Rubber Trees" in the detailed procedure for trees for non-forest areas notified vide No.F.7(44)/FOR/FP/2001/Part-II/19,630-729 dated 20 October 2010 of Forest Department shall be deleted.

Notwithstanding this deletion, the owner of rubber trees will have to intimate the local Range Officer at least ten days in advance in the form prescribed by Forest Department's circular number F.7(44)/FOR/FP-2018-19/RUBBER/37538-562 dated 07/12/2019 (copy of the form enclosed).

This comes into force with immediate effect.

Enclosure:- As stated.

By Order of the Governor


(Barun Kumar Sahu) 1/12/21
Principal Secretary,
Government of Tripura

**Application Form for Intimation Regarding
Extraction of Jote Land TREES NOT REQUIRING TREE REGISTRATION CERTIFICATES,
EXTRACTION PERMISSION**

To

The Range Officer (Concerned)

.....Division.....Tripura

Sub: - **Intimation regarding extraction of jote land TREES NOT REQUIRING TREE
REGISTRATION CERTIFICATES, EXTRACTION PERMISSION.**

Sir,

I/We.....inhabitant(s) of.....in
PSare the legal jotedar/ allotter/owner of
the land C.S plot No.....Khatian No.....
Mouja.....The CS Plot No.....
has the standingNo .of trees and I shall extract.....nos
trees with in the period w.e.f.....to The boundaries and Species wise nos
of trees are as under:

Direction	C/S or R/S plot number(s)	Exempted tree Species	Nos. of tree to be extracted
North		Aam	
South		Litchi	
East		Sajna	
West		Guava	
		Rubber	

The related certificate map, parcha and photograph of the undersigned is enclosed as necessary documents. This is for favour of your kind information.

Encl:

Yours faithfully

Certified copy of map
Certified copy of Parcha
One Photo of Jotedar
Photo identity Card

Jotedar

Resident of.....
.....

The Signature of the Jotedar are attested & done in my Presence
Range Officer(Concerned)